

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.310**  
IB-652(ND)/2022

**IN THE MATTER OF:**

M/s. Piramal Capital & Housing Finance Ltd .....APPLICANT/PETITIONER

Vs

Deepak Rastogi.

.....PERSONAL GUARANTOR

**SECTION**

U/s 95(1)

**Order delivered on 02.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA  
MEMBER (TECHNICAL)**

**JUSTICE TELAPROLU RAJANI  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv Gursat Singh, Adv Simran Singh and  
Adv. Pranav Khanna

For the Respondent :

**ORDER**

List before the Regular Bench on 19.12.2022.

← Sd —

**(DR. BINOD KUMAR SINHA)  
MEMBER (TECHNICAL)**

← Sd —

**(JUSTICE TELAPROLU RAJANI)  
MEMBER (JUDICIAL)**

Surjit